

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14223/2009

(From the judgement and order dated 05/01/2009 in CWP No. 4867/2008  
of the HIGH COURT OF BOMBAY)

VINAYAK KASHINATH SHILKAR

Petitioner(s)

VERSUS

DY.COLLECTOR & COMPETENT AUTH.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 10/09/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM  
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)

Mr. C.A. Sundaram, Sr. Adv.  
Mr. E.C. Agrawala, Adv. (NP)  
Mr. Mahesh Agarwal, Adv.  
Mr. Rishi Agrawala, Adv.  
Mr. Akshay Ringe, Adv.

For Respondent(s)

Mr. Arun Pednekar, Adv.  
Mr. Sanjay Kharde, Adv.  
Ms. Asha Gopalan Nair, Adv. (NP)

UPON hearing counsel the Court made the following  
O R D E R

Put up after two weeks.

(N.S.K. Kamesh)  
Court Master

(S.S.R. Krishna)  
Court Master